Annexure-7

Name of the corporate debtor: Samar Estates Private Limited; Date of commencement of CIRP: 12.01.2024 (Order received on 15.01.2024); List of creditors as on: 23.03.2026

List of Operational creditors (Government Dues)(Amount in ₹)

Sr. No	Name of creditor	Identification No.	Details of claim received		Details of claim admitted						Amount of contingent claim	Amount of any mutual dues, that may be set- off	Amount of claim not admitted	Amount of claim under verification	Remarks, if any
			Date of receipt	Amount claimed	Amount of claim admitted	Nature of claim	Amount covered by security	Amount covered by guarantee	Whether related party?	% of voting share in CoC					
1	Directorate, Town and Country Planning Haryana, Chandigarh	NA	29.01.2024	89,14,630.00	89,14,630.00	DTCP	0.00	0.00	NO	0.00%	0	0	0	-	
2	Assistance Commissioner, Income TAX	NA	13 March 2024	1,52,77,051.00	1,52,77,051.00	Income Tax	0	0	NO	0.00	0.00	-	0	0	
	Total			**2,41,91,681.00**	**2,41,91,681.00**										